

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:6422  
ANSWERED ON:06.05.2013  
FUNDS FOR AFFORESTATION SCHEME  
Pathak Shri Harin

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether while sanctioning the project relating to State Forest Development agency from Gujarat State, Government has not sanctioned any amount toward the advance action work for taking up afforestation during 2010-2011 monsoon;
- (b) if so, the number of proposals related to State Forest Development agency are pending with Government and the reasons therefor; and
- (c) the time by which these are likely to be cleared?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) A consolidated proposal under the National Afforestation Programme (NAP) Scheme was submitted by the State Forest Development Agency (SFDA), Gujarat to the Union Government for the year 2010-11 which has been sanctioned for Rs. 33.00 Crore including the cost of advance action work for 1760 hectare area, for afforestation during the monsoon season.
- (b) No proposal related to Gujarat State Forest Development Agency is pending with the Union Government at present.
- (c) Does not arise.